No. A-45011/75/2018-Ad-I
Government of India
Ministry of Corporate Affairs

"A" Wing, 5th Floor, Shastri Bhawan
New Delhi- 110 001, 5 November, 2019.

OFFICE MEMORANDUM

Sub: Compliance of the order of the Hon'ble Supreme Court in the matter of Sh. Anuj Goyal vs UOI and others-reg.

The undersigned is directed to refer to O.M. No. CDN-34011/16/2019-CDN-MCA dated 25.10.2019 on the above cited subject and to say that the Internal Expert Committee has been constituted to identify posts in Group'C' namely MTS and Staff car Driver, for candidates with benchmark disabilities in terms of the RPwD Act, 2016 and the identification of the posts is under process.

(Riazul Haque)
Under Secretary to the Govt. of India

Sh. Hemant Verma,
Under Secretary

[Signatures]

[Dates and initials]
No.A.42/45/2019-Ad.II-MCA
Government of India
Ministry of Corporate Affairs

5th Floor, ‘A’ Wing, Shastri Bhawan,
New Delhi-110001, Dated: 05th June, 2019

OFFICE MEMORANDUM

Subject: Compliance of order of the Hon’ble Supreme Court in the matter of Shri Anuj Goyal vs UOI & Ors-reg.

The undersigned is to refer to Coordination Section’s OM no. CDN-34011/16/2019-CDN-MCA dated 03.06.2019 on the subject mentioned above and to say that that Physical Requirements & Functional Classification (PR&FC) for candidates with benchmarked disability for recruitment to the JTS grade of ICLS (Group ‘A’) and its feeder cadres (CP, STA, and JTA – Group ‘B’) have already been finalized. The copies of the relevant communications issued in this regard, are annexed for ready reference.

In addition, an Expert Group has also been constituted for identification of posts suitable in SFIO for all categories of disabilities under the Act. The minutes of meeting of this Expert Group held on 06.02.2019 is also enclosed.

Encl: As stated

(Manish Kumar Sahay)
Under Secretary to Govt. of India

To
Coordination Section, MCA
OFFICE MEMORANDUM

Sub: Identification of posts, review and finalization of Physical Requirements & Functional Classifications (PR&FC) for candidates with benchmarked disability for recruitment to Indian Corporate Law Service (ICLS)—reg.

In continuation of this Ministry’s OM of even number dated 01.01.2018 and the decision taken in the Meeting held under the Chairmanship of JS (AIS) in DoPT on 02.01.2018 for finalization of PR&FC for posts identified suitable for candidates with benchmark disabilities, the undersigned is directed to furnish herewith modified Physical Requirement and Functional Classification (PR & FC) for recruitment of PH Candidates to Indian Corporate Law Service (ICLS) as revised with the approval of Competent Authority:

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Category for which identified</th>
<th>Sub-Categories</th>
<th>Physical Requirements</th>
</tr>
</thead>
<tbody>
<tr>
<td>(a)</td>
<td>Visual Impairment</td>
<td>Low Vision (LV)</td>
<td>SE, RW, C, M, S, BN, ST, H</td>
</tr>
<tr>
<td>(b)</td>
<td>Hearing Impairment</td>
<td>Deaf (D)</td>
<td>SE, RW, C, M, S, BN, ST</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Hard of Hearing (HH)</td>
<td>SE, RW, C, M, S, BN, ST, H</td>
</tr>
<tr>
<td>(c)</td>
<td>Locomotor Disability</td>
<td>One Arm affected (OA)</td>
<td>SE, RW, C, M, S, BN, ST, H</td>
</tr>
<tr>
<td></td>
<td></td>
<td>One Leg affected (OL)</td>
<td>SE, RW, C, M, S, BN, ST, H</td>
</tr>
<tr>
<td></td>
<td></td>
<td>One Arm and One Leg affected (OAL)</td>
<td>SE, RW, C, M, S, BN, ST, H</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Both Leg affected (BL)</td>
<td>SE, RW, C, M, S, BN, H</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Leprosy Cured (LC)</td>
<td>SE, RW, C, M, S, BN, ST, H</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Dwarfism (DV)</td>
<td>SE, RW, C, M, S, BN, ST, H</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Acid Attack Victim (AAV)</td>
<td>SE, RW, C, M, S, BN, ST, H</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Muscular Dystrophy (MDP*)</td>
<td>SE, RW, C, M, S, BN, ST, H</td>
</tr>
<tr>
<td>(d)</td>
<td>Multiple Disabilities</td>
<td>Multiple Disabilities (MD)</td>
<td>SE, RW, C, M, S, BN</td>
</tr>
<tr>
<td></td>
<td></td>
<td>(2 or more disabilities among (a) to (c))</td>
<td></td>
</tr>
</tbody>
</table>

Abbreviations used: Seeing (SE), Reading and Writing (RW), Communication (C), Movement (M), Sitting (S), Bending (BN), Standing (ST), Hearing (H)

To
Department of Personnel & Training,
[Kind Attention: Sh. Ashish M. More, Dy. Secretary (AIS-I)]
North Block, New Delhi – 110 001.

Copy for information to:

(Ravi Vazirani)
Under Secretary to the Government of India
Telefax: 011- 2338 9782
OFFICE ORDER

Subject : Identification of posts, review and finalization of Physical Requirements and Functional Classifications (PR&FC) for candidates with benchmark disabilities for recruitment in Group ‘B’ cadre posts of the Ministry - reg.

In pursuance of enactment of new “The Rights of Persons with Disabilities Act, 2016” and DoPT’s instructions contained in the OM No.36035/02/2017-Estt (Res) dated 13.01.2018 and on recommendations of Internal Expert Committee constituted for the purpose, the Competent Authority has approved the suitability of the following Physical Requirements and Functional Classifications (PR&FC) for recruitment of candidates with benchmark disabilities in Junior Technical Assistant (JTA), Senior Technical Assistant (STA) and Company Prosecutor (CP) grades (all Group ‘B’ posts) in the Ministry, as hereunder:

<table>
<thead>
<tr>
<th>SN</th>
<th>Category for which identified</th>
<th>Sub Categories</th>
<th>Physical requirements</th>
</tr>
</thead>
<tbody>
<tr>
<td>(a)</td>
<td>Visual Impairment</td>
<td>Low Vision (LV)</td>
<td>SE, RW, C, M, S, BN, ST, H</td>
</tr>
<tr>
<td>(b)</td>
<td>Hearing Impairment</td>
<td>Deaf (D)</td>
<td>SE, RW, C, M, S, BN, ST</td>
</tr>
<tr>
<td></td>
<td>Hard of Hearing (HH)</td>
<td>SE, RW, C, M, S, BN, ST, H</td>
<td></td>
</tr>
<tr>
<td>(c)</td>
<td>Locomotor Disability</td>
<td>One Arm affected (OA)</td>
<td>SE, RW, C, M, S, BN, ST, H</td>
</tr>
<tr>
<td></td>
<td>One Leg affected (OL)</td>
<td>SE, RW, C, M, S, BN, ST, H</td>
<td></td>
</tr>
<tr>
<td></td>
<td>One Arm and One Leg affected (OAL)</td>
<td>SE, RW, C, M, S, BN, ST, H</td>
<td></td>
</tr>
<tr>
<td></td>
<td>Both Leg affected (BL)</td>
<td>SE, RW, C, M, S, BN, H</td>
<td></td>
</tr>
<tr>
<td></td>
<td>Leprosy Cured (LC)</td>
<td>SE, RW, C, M, S, BN, ST, H</td>
<td></td>
</tr>
<tr>
<td></td>
<td>Dwarfism (DW)</td>
<td>SE, RW, C, M, S, BN, ST, H</td>
<td></td>
</tr>
<tr>
<td></td>
<td>Acid Attack Victims (AAV)</td>
<td>SE, RW, C, M, S, BN, ST, H</td>
<td></td>
</tr>
<tr>
<td></td>
<td>Muscular Dystrophy (MDy)</td>
<td>SE, RW, C, M, S, BN, ST, H</td>
<td></td>
</tr>
<tr>
<td>(d)</td>
<td>Multiple Disabilities</td>
<td>Multiple Disabilities (MD)</td>
<td>SE, RW, C, M, S, BN,</td>
</tr>
<tr>
<td></td>
<td>[2 or more disabilities among (a) to (c)]</td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

Abbreviations used: Seeing (SE); Reading and Writing (RW); Communication (C); Movement (M); Sitting (S); Bending (BN); Standing (ST); Hearing (H).

(Manish Kumar Sahay)
Under Secretary to the Government of India

Copy to:-
1. PPS to Secretary, CA
2. PPS to AS, CA
3. PPS to JS(AA)
4. PS to DS(VK)
5. US(RV)
File No. IBBI/Miscellaneous/General/4/ 344  

01st October, 2019

To,
Mr. Tharvinder Singh,
Under Secretary to the Government of India
Ministry of Corporate Affairs
Shastri Bhawan
New Delhi-110001

Subject: Compliance of order of the Hon’ble Supreme Court in the matter of Shri Anuj Goyal vs UOI & Ors - reg

Dear Mr. Singh,

In pursuance of Ministry of Corporate Affairs OM No. CDN-34011/16/2019-CDN-MCA dated 5th September, 2019 and Ministry of Social Justice and Empowerment's OM No. 34-16/2018-DD-III dated 16th August, 2019, this is to convey the approval of the competent authority for identification of the following posts as suitable for all the categories of disabilities identified under Section 34(1) of the Rights of Persons with Disabilities Act, 2016 in respect of Insolvency and Bankruptcy Board of India:

<table>
<thead>
<tr>
<th>Name of Post</th>
<th>Grade</th>
<th>Physical Requirement</th>
<th>Identified suitable for</th>
<th>Remarks</th>
</tr>
</thead>
</table>
| Assistant Manager  | A     | S, ST, W, BN, L, MF, RW, SE, H, C, R, DM | (a) Blindness and low vision;  
(b) Deaf and hard of hearing;  
(c) Locomotor disability including cerebral palsy, leprosy cured, dwarfism, acid attack victims and muscular dystrophy;  
(d) Autism, intellectual disability, specific learning disability and mental illness;  
(e) Multiple disabilities from amongst persons | The incumbent should be considered with aids and appliances wherever necessary. |

31/1/2019

Page 1 of 2
| Personal / General Assistant | 1 | S, ST, W, BN, L, MF, RW, SE, H, C, R | (a) Blindness and low vision; (b) Deaf and hard of hearing; (c) Locomotor disability including cerebral palsy, leprosy cured, dwarfism, acid attack victims and muscular dystrophy; (d) Autism, intellectual disability, specific learning disability and mental illness; (e) Multiple disabilities from amongst persons under (a) to (d) including deaf-blindness. | The incumbent should be considered with aids and appliances wherever necessary. |


2. The above identified posts are notified vide Office Order No. IBBI/Miscellaneous/General/4 dated 30th September, 2019 (copy enclosed) and the copy of the same has been uploaded on the website of IBBI.

Yours faithfully,

[Signature]

(Dr. Anuradha Guru)
Executive Director
Tel: +91-11 2346 2867
E-mail ID: anu_guru@nic.in

Page 2 of 2
INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
(Human Resources)

File No. IBBI/Miscellaneous/General/4

30th September, 2019

OFFICE ORDER

Subject:- Compliance of order of the Hon'ble Supreme Court in the matter of Shri Anuj Goyal vs. UOI & Ors - reg

In pursuance of Ministry of Corporate Affairs OM No. CDN-34011/16/2019-CDN-MCA dated 5th September, 2019 and Ministry of Social Justice and Empowerment’s OM No. 34-16/2018-DD-III dated 16th August, 2019, the undersigned is directed to convey the approval of the competent authority for identification of the following posts as suitable for all the categories of disabilities identified under Section 34(1) of the Rights of Persons with Disabilities Act, 2016 in respect of Insolvency and Bankruptcy Board of India:

<table>
<thead>
<tr>
<th>Name of Post</th>
<th>Grade</th>
<th>Physical Requirement</th>
<th>Identified suitable for</th>
<th>Remarks</th>
</tr>
</thead>
<tbody>
<tr>
<td>Assistant Manager</td>
<td>A</td>
<td>S, ST, W, BN, L, MF, RW, SE, H, C, R, DM</td>
<td>(a) Blindness and low vision; (b) Deaf and hard of hearing; (c) Locomotor disability including cerebral palsy, leprosy cured, dwarfism, acid attack victims and muscular dystrophy; (d) Autism, intellectual disability, specific learning disability and mental illness; (e) Multiple disabilities from amongst persons under (a) to (d) including deaf-blindness.</td>
<td>The incumbent should be considered with aids and appliances wherever necessary.</td>
</tr>
<tr>
<td>Personal / General Assistant</td>
<td>I</td>
<td>S, ST, W, BN, L, MF, RW, SE, H, C, R</td>
<td>(a) Blindness and low vision; (b) Deaf and hard of hearing; (c) Locomotor disability including cerebral palsy, leprosy cured, dwarfism, acid attack victims and muscular dystrophy; (d) Autism, intellectual disability, specific learning disability and mental illness;</td>
<td>The incumbent should be considered with aids and appliances wherever necessary.</td>
</tr>
<tr>
<td></td>
<td></td>
<td>(c) Multiple disabilities from amongst persons under (a) to (d) including deaf-blindness.</td>
<td></td>
<td></td>
</tr>
</tbody>
</table>


Sd/-

(Anshul Agrawal)
Assistant Manager

*****
Subject: Compliance of order of the Hon'ble Supreme Court in the matter of Shri Anuj Goyal vs UOI & Ors-reg

I am directed to refer to MCA OM No.CDN-34011/16/2019-CDN-MCA dated 05.09.2019 and letter No.A-45/1/2019-Admn.III/108953 dated 13.09.2019 on the subject cited above and to say that the minutes of the meeting of Committee of experts, in terms of Section 33 & 34 of "The Rights of Persons with Disabilities Act, 2016 held on 06.02.2019 under the chairmanship of Director, SFIO to identify the suitability of posts in SFIO for the persons with benchmark disabilities has been uploaded on the website of SFIO in compliance of Hon'ble Supreme Court order.

2. This issues with the approval of Director, SFIO.

Yours faithfully,

(Sanjay Sood)
Addl. Director (Admn)

Copy to:-

The Under Secretary, Admn.III, MCA, Shastri Bhawan, New Delhi for information please.
Minutes of the meeting of the Committee of Experts held on 06.02.2019 at 3.00 PM in Serious Fraud Investigation Office, New Delhi to identify the suitability of posts in Serious Fraud Investigation Office for the persons with benchmark disabilities

A meeting of the Committee of Experts, in terms of Section 33 and 34 of “The Right of Persons with Disabilities Act, 2016” was held on 06.02.2019 at 3.00 PM to identify the suitability of posts in Serious Fraud Investigation Office for the persons with benchmark disabilities. Following officers attended the meeting:-

Shri Amardeep Singh Bhatia, Director, SFIO - Chairman
Shri Sanjay Sood, Addl. Director, SFIO - Member
Shri Kundan Lal, Dy. Director (ADmn.),SFIO - Member
Shri M K Sahay, US Adm.III (Rep. of MCA) - Member
Shri D K Panda, US (Rep of Min. of Social Justice and Empowerment) - Member
Shri Vishnagiri Apparao, AD, SFIO (Rep. of Persons with Benchmark Disabilities) - Member

2. The Committee was informed that as far as SFIO is concerned, all the Group A posts are to be filled on deputation/ISTC/Encadrement basis. Further, SFIO does not have any sanctioned posts of Group C. All the posts for which mode of Recruitment Rules is by Direct Recruitment fall under Group B category for which reservation roster for persons with benchmark disabilities is to be maintained.

3. The Committee was informed that Investigation into the affairs of a company are conducted in the manner and by following the procedure specified in Chapter XIV of Companies Act, 2013. In the process of investigation, the designated officers of the SFIO have the power to arrest, conduct search & seizure etc. Many a times, big searches are conducted for which many of the Group B officers are deputed on the job which apart from Assistant Directors/Prosecutors also includes Stenographers and Assistants to assist the officers in preparing panchammas etc as the structure of this office is very small. Given the nature of the duties, the technical posts such as, Assistant Director (Forensic Audit)/Assistant Director (Corporate Law)/Assistant Director (Capital Market)/Assistant Director (Banking)/Prosecutor, may not be suitable for persons with Autism, mental illness, specific learning disability and intellectual disability. However, the position could be reviewed subsequently.
4. The Committee deliberated on the physical requirement and functional classification of the above posts and after detailed discussions recommended post-wise identification as under:

<table>
<thead>
<tr>
<th>Name of the Post(s)</th>
<th>Group</th>
<th>Physical Requirement</th>
<th>Identified suitable for</th>
<th>Remarks</th>
</tr>
</thead>
<tbody>
<tr>
<td>Assistant Director (Forensic Audit)/Assistant Director (Corporate Law)/Assistant Director (Capital Market)/Assistant Director (Banking)/Prosecutor</td>
<td>B</td>
<td>SE, RW, C, M, S, BN, ST, H</td>
<td>(b) Hearing Impairment (Hard of Hearing), (c) Locomotor Disability (OA, OL, OAL, LC, DW, AAV)</td>
<td>SFIO is an investigating office and required deep examination while conducting investigations. The incumbent may be considered eligible with aids and appliances wherever necessary.</td>
</tr>
<tr>
<td>Assistant</td>
<td>B</td>
<td>S, ST, W, RW, SE, H, C</td>
<td>(a) Locomotor Disability (OA, OL, OAL, BL, BA) including leprosy cured, cerebral palsy, dwarfism, acid attach victims and muscular dystrophy, (b) blind and low vision, (c) Hard of Hearing, (d) specific learning disability, (e) Multiple Disabilities from amongst (a) to (d) above except deaf-blindness.</td>
<td>The post involves application of mind and needs to take important decisions on-the-spot under certain circumstances. The incumbent may be considered eligible with aids and appliances wherever necessary.</td>
</tr>
</tbody>
</table>
| Stenographer Gr.I | B | S, ST, W, RW, MF, L, PP, SE, CH | (a) Locomotor Disability (OA, OL, OAL, BL, BA) including leprosy cured, cerebral palsy, dwarfism, acid attach victims,  
(b) blind and low vision  
(c) Hard of Hearing  
(d) Autism, intellectual disability, specific learning disability and mental illness.  
(e) Multiple Disabilities from amongst (a) to (d) above except deaf-blindness. | The post involves application of mind and needs to take decisions under certain circumstances. The incumbent may be eligible with aids and appliances wherever necessary. |

Note: S-Sitting, ST-Standing, W-Walking, BN-Bending, L-Lifting, PP-Pulling and Pushing, SE-seeing, C-communicating, M-Movement, MF-manipulating with finger, H-hearing, RW-reading and writing, OA-one arm, OL-one-leg, OAL-one arm one-leg, LC-Leprosy Cured, DW-Dwarfism, AAV-Acid Attack Victims

5. The meeting ended with vote of thanks to the chair.

(Kundan Lal) Member

(Sanjay Sood) Member

(M.K Sanjay) Member

(D.K Panda) Member

(Vishnagiri Appa Rao) Member

(Amardeep Singh) Member